RAJYA SABHA [20 December, 1999]

III. A copy each (in English and Hindi*) of the following papers , under sub-section (1) of section 619 of the Companies Act, 1956:—

- (a) Thirty-ninth Annual Report and Accounts of the National Buildings Construction Corporation Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of Ind'a thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. LT-981/99]

IV. A copy each (in English and Hindi) of the following papers:-(0 (a) Annual Report of the Delhi Urban Art Commission, for the vear 1998-99, under section 19 of the Delhi Urban Art Commission Act, 1973 (b) Annual Accounts of the Delhi Urban Art Commission, for the year 1998-99, and the Audit Report thereon, under sub section (4) of section 20 of the Delhi Urban Art Commission Act, 1973 [Placed in Library. See No. LT-982/991

- Annual Administration Report of Delhi Development Authority, for the year 1998-99, under section 26 of the Delhi Development Act, 1957. [Placed in library. See No.LT-983/99]
- I. Report and Accounts (1998-99) of the Housing and Urban Development Corporation Ltd.New Delhi and related papers.
- II. Report and Accounts (1998-99) of the Hindustan Prefab Limited, New Delhi and related papers.
- III. Report and Accounts (1998-99) of the Housing Federation of India New Delhi and related papers.
- IV. Report and Accounts (1998-99) of the Building Materials arid Technology Promotion Council, New Delhi and related papers.
- V. MOU (1999-2000) between the Government of India (Ministry of Urban Employment and Poverty alleviation) and Housing and Urban Development Corporation Limited, New Delhi.

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THE MINISTER OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION(SHRI SUKHDEV SINGH DHINDSA) Sir ,1 lay on the Table

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956:—

- (0 (a) Twenty-ninth Annual Report and Accounts of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-1188/99]
- (ii) (a) Forty-sixth Annual Report and Accounts of the Hindustan Prefab Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-974/99]
- II. A copy each (in English and Hindi) of the following papers:-
- (i) (a) Annual Report of the National Cooperative Housing Federation of India, New Delhi, for the year 1998-99.
 - (b) Annual Accounts of the National Cooperative Housing Federation of India, New Delhi, for the year 1998-99, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Federation. [Placed in Library. See No. LT-975/99]
- (ii) (a) Annual Report and Accounts of the Building Materials and Technology Promotion Council, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council. [Placed in Library. See No. LT-976/99]

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RAJYA SABHA [20 December, 1999]

- (III) Memorandum of Understanding between the Government of India (Ministry of Urban Employment and Poverty Alleviation) and Housing and Urban Development Corporation Limited for the year 1999-2000. [Placed in Library. See No. LT-977/99]
- I. Report (1993-94) of the Commissioner for Linguistic Minorities.
- II. Report and Accounts (1998-99) of Rehabilitation council of India New Delhi and related papers.

उपभोक्ता मामले और सार्वजनिक वितरण मंत्री (श्री शांता कुमार) : महोदय, मैं श्रीमती मेनका गांधी की तरफ से निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:-

(i)(क)संविधान के अनुच्छेद 350 (ख) के अधीन जुलाई, 1993 से जून 1994 की अवधि के लिए भारत के भाषायी अल्पसंख्यक आयुक्त का चौंतीसंवा वार्षिक प्रतिवेदन ।

(ख)ऊपर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणो को दर्शाने वाला विवरण। (पुस्तकालय में रखी गयी। देखिये सं.एल.टी. 756/99)

(ii) (क)1998-99 के वर्ष के लिए भारतीय पुनर्वास परिषद, नई दिल्ली का ग्यारहवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित।

(ख)उपर्युक्त परिषद के कार्यकारण की सरकार द्वारा समीक्षा।

(ग)ऊपर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण। (पुस्तकालय में रखी गयी। देखिए सं. एल.टी. 985/99)

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